

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated: 4th October, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

JSW Energy Ltd. Appellant (s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Ms. Deepa Chavan for R-1
Mr. Abhishek Mitra**

ORDER

At the request of learned counsel for the parties, the matter is adjourned for hearing to **15th October, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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